

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2022				GRAND TOTAL	
Opening Balance as on 01.08.2022	Cases Instituted during the Months of August & September, 2022	Cases Disposed of during the Months of August & September, 2022	Total Pendency as on 30.09.2022	Total Cases Disposed of during the Months of August & September, 2022 (Family Court + High Court)	Total Pendency as on 30.09.2022 (Family Court + High Court)
3753	289	305	3740	4221	44923

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.